

**Manufacture of Formulations by  
Drug Firms without Industrial  
Licence**

1358. SHRI RATANSINH RAJDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether number of foreign companies like Glaxo, Pfizer, May & Baker, Sandoz and Abbott are producing number of drug formulations without industrial licence;

(b) if so, details of items, their sales during last three years and the authority responsible for allowing import of raw materials to them; and

(c) action Government propose to take against these companies?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) to (c). No instance regarding production of any formulation without valid Government approval by M/s. Glaxo, May and Baker, Sandoz and Abbott has come to the notice of the Government.

However, M/s. Pfizers have been found producing "Protinex" without a specific Industrial Licence therefor, the company's contention, however, being that they are entitled to manufacture this under their licence for "Protein Hydrolysate". A decision on this contention is yet to be taken.

**Setting up of Weedicde Factories**

1359. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are starting weedicde factories in our country; and

(b) if not, whether Government are importing weedicdes?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) No, Sir. Weedicdes are not manufactured by any Government Undertaking in the country.

(b) Major weedicdes being used in the country are 2, 4-D, Nitrofen, Propanil, Dalapon, Paraquat, Diuron, Hasalin, MOPA, MSMA/DSMA and Alachlor/Butachlor. Out of these, 2, 4-D, Nitrofen and Propanil are being manufactured in the country and the remaining weedicdes are being imported by different parties in terms of the relevant provisions of the I.T.C. policy.

**Drinking Water Scarcity in Guntakal  
Railway Station**

1360. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that there is an acute scarcity of drinking water in Guntakal Railway Station and railway colony; and

(b) if so, the action taken by Government to provide sufficient drinking water to these places?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The water supply position at this station has been posing a problem. At present water is pumped from the bore wells and open wells and supplied to staff. During the months of August to February when the yield from these sources is normal, drinking water is supplied daily to the staff. But during the months of March to July, when the yield goes down, water is railed to this station from other stations and supplied on alternate days. To solve this problem once and for all, the Railway Administration is currently examining various schemes independently as well as in consultation with the State Government and local municipality.